

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:3810  
ANSWERED ON:14.12.2009  
PROBLEMS OF PHARMA COMPANIES IN EU MARKETS  
Lagadapati Shri Rajagopal

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether pharma companies from India are facing problems in European Union (EU) markets in view of cumbersome quality testing at various ports;
- (b) if so, the details thereof;
- (c) whether due to non-clarity of taxation and cross-border transaction laws, Indian service providers are also facing problems in EU;
- (d) if so, the details thereof;
- (e) whether FICCI has also recently conducted a survey of problems faced by Indian exporters in EU markets; and
- (f) if so, the details of the survey and the response of the Government thereto?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

- (a) & (b) : Yes, Madam. Undue time delay and the financial implications in getting the approval of Qualified Person (QP) are putting pressure on the Indian pharmaceutical exporters to European countries. However, there is no cumbersome quality testing related issues at the ports.
- (c) & (d): Yes, Madam. Difficulties in obtaining work permits, requirement of a separate work permit for personnel moving from one EU constituent to another, different domestic standards followed by EU countries are some of the major problems.
- (e) & (f): Yes, Madam. FICCI conducted a Survey aimed at ascertaining the experience of Indian exporters doing business with the EU and the issues they face in their transactions. The findings of the Survey have been taken note of by the Government.